

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
RRC International Freight Services Limited (In Liquidation)

1.	Name Of Corporate Debtor	RRC International Freight Services Limited
2.	Date Of Incorporation Of Corporate Debtor	02 nd January, 2003
3.	Authority Under Which Corporate Debtor Is Incorporated /Registered	Registrar Of Companies, Mumbai, India Under The Companies Act, 1956
4.	Corporate Identity Number / Limited Liability Identity Number Of Corporate Debtor	U63090MH2003PTC138507
5.	Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor	Great Social Building, 2nd Floor 60 SIR P.M. Road Mumbai-400001, Maharashtra
6.	Date Of Closure Of Insolvency Resolution Process	07 th July, 2019
7.	Liquidation Commencement Date Of Corporate Debtor	22 nd October, 2019 (Order receipt date- 3 rd December, 2019)
8.	Name, Address, Email Address, Telephone Number and Registration Number of the Liquidator	Ashish Singh Add: Flat No. 515, Baghban Apartment, Pocket Gh-2 Sector-28 , Rohini, New Delhi, National Capital Territory Of Delhi ,110042 E-mail id: ashishsinghcs@gmail.com Mobile No: 9312680896 Reg. No- IBBI/IPA-002/IP-N00416/2017-18/11230
9.	Last Date For Submission Of Claims	02 nd January, 2020

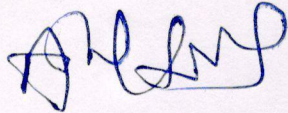
Notice is hereby given that the Hon'ble National Company Law Tribunal (Mumbai Bench) has ordered the commencement of liquidation of the RRC International Freight Services Limited on 22nd October, 2019 (Order Receipt date- 03-12-2019).

The stakeholders of RRC International Freight Services Limited (In Liquidation) are hereby called upon to submit a proof of their claims, on or before 02nd January, 2020, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 03-12-2019
Place: New Delhi


Ashish Singh
Liquidator for RRC International Freight Services Limited
Reg. No. IBBI/IPA-002/IP-N00416/2017-2018/11230

